

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 4865

TO BE ANSWERED ON MONDAY, MARCH 23, 2026/CHAITRA 02, 1948 (SAKA)

Projects under Special Assistance to States for Capital Investment Scheme

4865. Shri G M Harish Balayogi:

Will the Minister of **FINANCE** be pleased to state:

- a) the details regarding projects approved under the Special Assistance to States for Capital Investment Scheme (SASCI) since inception, sector-wise and State/UT-wise, including the year of approval and total sanctioned project cost;
- b) the classification of such projects under various components of the said Scheme, State/UT-wise and year-wise;
- c) the amount sanctioned, released and utilised under the said Scheme since inception, State/UT-wise and year-wise;
- d) the present status of implementation of approved projects, indicating the number of projects completed, under implementation and yet to commence, State/UT-wise;
- e) the number of projects that have undergone cost revision, timeline extension or are facing implementation constraints, along with the reasons therefor, State/UT-wise;
- f) the details of projects undertaken under the said Scheme towards meeting the State share of Centrally Sponsored Schemes, State/UT-wise and year-wise; and
- g) the monitoring and evaluation mechanism adopted by the Government for timely execution and assessment of outcomes of projects under the said Scheme?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c): The details of projects approved under the scheme for Special Assistance to States for Capital Investment (SASCI) since inception, year wise and State/UT wise, including amount approved, released, and utilized is enclosed as Annexure I. The projects pertain to various sectors such as roads, buildings, health, irrigation, power etc.

Component/part wise details of projects approved under SASCI are enclosed as Annexure II.

(d) to (e): The state governments/UT Administration are responsible for timely execution of the projects approved under SASCI. Some of the reasons for cost revision, timeline extension and other implementation constraints include limited working season in some states due to rainfall/snowfall, delay in finalization of tenders, and delay due to local issues.

(f): The details of projects/schemes undertaken under SASCI towards meeting the State share of Centrally Sponsored Schemes/Central projects, State/UT-wise and year-wise, are enclosed as Annexure III.

(g): The monitoring and evaluation of projects approved under SASCI to ensure their timely execution and assessment of their outcomes is the responsibility of the state government concerned. The amount released in a financial year under SASCI has to be utilized by the state government/UT Administration in the same financial year. Release of funds under SASCI in a financial year is based on the Utilization Certificate (UC), signed and submitted by Principal Secretary/Secretary of the Finance Department of the state government, for the funds released under SASCI in the previous financial year. Further, the amount remaining unutilized in previous financial year as per UC is deducted from the amount approved under SASCI in the next financial year.

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I

Details of projects approved under Scheme for Special Assistance to States for Capital Investment (SASCI) 2020-21

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)	Amount Utilized (Rs. In crore)
1	Andhra Pradesh	26	688.00	688.00	688.00
2	Arunachal Pradesh	22	232.97	232.97	108.12
3	Assam	12	450.00	450.00	450.00
4	Bihar	3	843.00	843.00	843.00
5	Chhattisgarh	69	286.00	286.00	286.00
6	Goa	5	97.66	97.66	97.66
7	Gujarat	6	285.00	285.00	285.00
8	Haryana	1	91.00	91.00	91.00
9	Himachal Pradesh	74	533.00	533.00	533.00
10	Jharkhand	6	277.00	277.00	113.50
11	Karnataka	27	305.00	305.00	305.00
12	Kerala	1	163.00	81.50	81.50
13	Madhya Pradesh	25	1,320.00	1,320.00	1,320.00
14	Maharashtra	68	514.00	514.00	514.00
15	Manipur	16	317.16	317.16	241.54
16	Meghalaya	26	200.00	200.00	181.20
17	Mizoram	13	200.00	200.00	200.00
18	Nagaland	14	200.00	200.00	200.00
19	Orissa	22	471.50	471.50	427.62
20	Punjab	33	296.50	296.50	296.50
21	Rajasthan	33	1,002.00	1,002.00	947.41
22	Sikkim	9	200.00	200.00	200.00
23	Tamil Nadu	-	0.00	0.00	0.00
24	Telangana	44	358.00	358.00	311.20
25	Tripura	66	300.00	300.00	201.57
26	Uttar Pradesh	4	976.00	976.00	976.00
27	Uttarakhand	207	675.00	675.00	571.27
28	West Bengal	32	630.00	630.00	630.00
	Total	864	11,911.79	11,830.29	11,100.09

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I (Contd.)

Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2021-22

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)	Amount Utilized (Rs. In crore)
1	Andhra Pradesh	34	501.79	501.79	501.79
2	Arunachal Pradesh	154	490.27	371.19	490.27
3	Assam	5	600.00	600.00	600.00
4	Bihar	2	1,246.50	1,246.50	961.50
5	Chhattisgarh	95	423.00	423.00	423.00
6	Goa	10	111.04	111.04	111.04
7	Gujarat	3	432.00	432.00	288.00
8	Haryana	2	135.00	135.00	90.00
9	Himachal Pradesh	199	800.00	800.00	624.81
10	Jharkhand	16	409.50	246.00	163.50
11	Karnataka	3	451.50	451.50	451.50
12	Kerala	2	238.50	238.50	238.50
13	Madhya Pradesh	17	1,533.05	1,512.36	1,512.36
14	Maharashtra	73	783.00	771.73	723.23
15	Manipur	15	288.47	212.85	277.72
16	Meghalaya	17	300.00	281.20	300.00
17	Mizoram	64	299.99	299.99	299.99
18	Nagaland	23	300.00	300.00	300.00
19	Orissa	13	561.00	517.12	488.38
20	Punjab	33	223.50	223.50	135.40
21	Rajasthan	2	747.00	692.41	692.41
22	Sikkim	16	300.00	300.00	300.00
23	Tamil Nadu	13	505.50	505.50	505.50
24	Telangana	64	260.94	214.14	261.00
25	Tripura	167	300.00	118.54	233.40
26	Uttar Pradesh	24	2,224.50	1,483.00	820.15
27	Uttarakhand	197	528.63	263.92	398.71
28	West Bengal	17	933.00	933.00	897.67
	Total	1280	15,927.68	14,185.78	13,089.83

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I (Contd.)

Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2022-23

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)	Amount Utilized (Rs. In crore)
1	Andhra Pradesh	158	6,105.56	6,105.56	5,924.59
2	Arunachal Pradesh	202	1,579.52	1,564.10	1,365.07
3	Assam	185	4,300.14	4,300.14	3,729.53
4	Bihar	136	8,740.85	8,455.85	8,018.21
5	Chhattisgarh	279	3,465.42	2,941.97	2,181.76
6	Goa	38	572.75	572.75	572.75
7	Gujarat	142	4,189.82	4,045.82	3,750.42
8	Haryana	7	1,312.00	1,267.00	1,262.55
9	Himachal Pradesh	49	825.99	650.80	650.80
10	Jharkhand	337	2,964.32	2,964.32	2,371.27
11	Karnataka	25	3,399.35	3,399.35	3,241.96
12	Kerala	126	1,902.74	1,902.74	931.22
13	Madhya Pradesh	120	7,339.51	7,360.20	7,289.51
14	Maharashtra	345	6,803.93	6,744.16	5,835.93
15	Manipur	36	764.47	467.22	341.67
16	Meghalaya	131	1,049.02	1,049.02	921.00
17	Mizoram	89	497.50	297.50	297.50
18	Nagaland	77	504.16	504.16	504.16
19	Orissa	1	75.00	75.00	75.00
20	Punjab	79	1,609.32	798.22	530.21
21	Rajasthan	195	5,650.23	5,595.64	5,620.61
22	Sikkim	33	551.36	551.36	551.36
23	Tamil Nadu	14	4,011.27	4,011.27	3,827.27
24	Telangana	44	2,500.98	2,500.98	2,124.16
25	Tripura	19	699.45	349.79	271.16
26	Uttar Pradesh	26	15,778.84	7,940.50	8,603.34
27	Uttarakhand	78	1,253.92	1,124.01	1,201.33
28	West Bengal	352	6,699.77	3,655.92	3,655.92
	Total	3323	95,147.19	81,195.35	75,650.26

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I (Contd.)

Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2023-24

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)	Amount Utilized (Rs. In crore)
1	Andhra Pradesh	55	4,357.45	4,090.81	4,090.81
2	Arunachal Pradesh	428	2,745.00	2,363.42	2,284.62
3	Assam	345	6,555.54	5,804.43	4,692.00
4	Bihar	131	10,422.80	8,814.80	8,198.22
5	Chhattisgarh	473	3,749.77	3,365.25	3,407.00
6	Goa	46	849.65	695.20	582.84
7	Gujarat	203	4,583.48	4,254.32	4,025.79
8	Haryana	19	1,879.00	1,702.05	1,701.50
9	Himachal Pradesh	79	1,758.72	1,515.97	1,381.21
10	Jharkhand	171	5,255.12	4,580.61	4,361.61
11	Karnataka	32	4,761.77	3,879.24	3,676.15
12	Kerala	22	928.90	0.00*	661.78
13	Madhya Pradesh	388	12,828.21	12,636.21	12,494.21
14	Maharashtra	327	7,219.23	5,376.31	5,829.72
15	Manipur	41	1,010.87	542.70	361.15
16	Meghalaya	183	1,593.17	1,293.06	1,248.99
17	Mizoram	214	1,096.19	743.28	627.19
18	Nagaland	108	1,069.39	973.20	864.35
19	Orissa	90	5,270.40	3,532.14	3,356.87
20	Punjab	12	385.23	0.00*	25.00
21	Rajasthan	469	8,758.04	8,513.42	8,041.60
22	Sikkim	25	864.08	797.85	731.62
23	Tamil Nadu	20	5,836.83	5,326.42	5,000.00
24	Telangana	131	3,243.01	1,948.34	2,325.15
25	Tripura	217	966.20	662.92	712.98
26	Uttar Pradesh	252	19,898.71	19,215.08	17,251.87
27	Uttarakhand	126	2,082.30	1,911.71	1,843.74
28	West Bengal	494	7,523.00	5,015.58	5,015.58
	Total	5101	1,27,492.05	1,09,554.30	1,04,793.55

* Amount provided from unutilized balance of funds released under SASCI 2022-23

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I (Contd.)

Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2024-25

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)	Amount Utilized (Rs. In crore)
1	Andhra Pradesh	130	8,054.39	7,901.56	6,561.29
2	Arunachal Pradesh	121	2,646.96	2,470.96	2,034.97
3	Assam	729	7,548.61	7,427.50	6,108.97
4	Bihar	202	15,831.67	14,791.32	11,782.23
5	Chhattisgarh	692	6,288.15	6,103.57	5,938.49
6	Goa	68	1,384.21	1,266.54	1,076.32
7	Gujarat	192	6,212.57	5,958.26	5,577.17
8	Haryana	76	1,778.94	1,458.56	1,465.46
9	Himachal Pradesh	82	2,357.49	2,381.37	2,005.39
10	Jharkhand	97	3,684.83	2,718.32	2,456.29
11	Karnataka	39	5,165.48	5,296.12	4,773.30
12	Kerala	52	2,950.93	2,715.67	2,056.25
13	Madhya Pradesh	396	12,589.24	12,424.92	11,874.27
14	Maharashtra	578	8,369.86	8,063.08	7,948.94
15	Manipur	88	1,773.63	1,436.82	840.09
16	Meghalaya	200	2,334.93	2,369.63	2,004.39
17	Mizoram	72	1,402.18	1,361.09	1,112.18
18	Nagaland	216	1,594.33	1,599.73	823.80
19	Orissa	114	7,104.27	6,943.55	6,433.62
20	Punjab	155	2,585.53	2,269.31	2,179.03
21	Rajasthan	362	9,591.57	9,139.21	8,955.70
22	Sikkim	52	1,768.24	1,742.14	1,496.68
23	Tamil Nadu	96	7,388.03	7,345.86	5,858.31
24	Telangana	220	3,344.39	2,727.24	1,922.30
25	Tripura	635	1,579.49	1,586.68	1,367.79
26	Uttar Pradesh	386	18,685.60	17,223.82	16,424.56
27	Uttarakhand	142	2,595.66	2,455.84	1,858.75
28	West Bengal	518	10,354.74	10,305.06	10,011.62
	Total	6710	1,56,965.88	1,49,483.73	1,32,948.16

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure I (Contd.)

Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2025-26*:

S. No.	State	No. of Projects	Approved Amount (Rs. In crore)	Released Amount (Rs. In crore)
1	Andhra Pradesh	322	8,459.61	8,289.61
2	Arunachal Pradesh	347	2,120.27	1,959.05
3	Assam	754	8,689.29	8,763.90
4	Bihar	175	8,207.59	7,199.80
5	Chhattisgarh	353	7,314.47	7,440.86
6	Goa	156	2,078.99	2,078.99
7	Gujarat	286	7,400.84	7,106.97
8	Haryana	6	922.47	922.47
9	Himachal Pradesh	360	3,340.16	3,385.04
10	Jharkhand	171	2,544.10	1,655.05
11	Karnataka	66	4,741.62	4,741.62
12	Kerala	100	2,671.19	2,629.06
13	Madhya Pradesh	221	13,622.78	13,533.11
14	Maharashtra	729	11,329.52	11,367.23
15	Manipur	143	1,571.09	871.55
16	Meghalaya	257	2,332.76	2,332.60
17	Mizoram	178	1,597.27	1,510.75
18	Nagaland	166	1,462.90	1,266.05
19	Orissa	413	3,888.24	3,606.48
20	Punjab	418	4,107.53	3,891.06
21	Rajasthan	598	10,851.75	10,547.88
22	Sikkim	55	1,393.69	1,393.69
23	Tamil Nadu	354	8,370.57	8,666.08
24	Telangana	263	4,092.58	4,208.83
25	Tripura	457	2,451.55	2,448.43
26	Uttar Pradesh	529	15,092.57	14,646.97
27	Uttarakhand	196	2,065.38	2,071.00
28	West Bengal	248	5,662.90	5,465.90
29	Delhi	43	821.26	542.03
30	Jammu & Kashmir	654	5,266.47	5,166.47
31	Puducherry	81	407.57	291.50
	Total	9099	1,54,878.96	1,50,000.00

*Utilization Certificate for the releases under SASCI 2025-26 is due in 2026-27

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2020-21:

Sl. No.	State	2020-21 (Part-I)		2020-21 (Part-II)		2020-21 (Part-III)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	26	688.00	0	0.00	0	0.00
2	Arunachal Pradesh	22	232.97	0	0.00	0	0.00
3	Assam	12	450.00	0	0.00	0	0.00
4	Bihar	3	843.00	0	0.00	0	0.00
5	Chhattisgarh	69	286.00	0	0.00	0	0.00
6	Goa	0	0.00	4	65.66	1	32.00
7	Gujarat	0	0.00	6	285.00	0	0.00
8	Haryana	1	91.00	0	0.00	0	0.00
9	Himachal Pradesh	74	533.00	0	0.00	0	0.00
10	Jharkhand	6	277.00	0	0.00	0	0.00
11	Karnataka	27	305.00	0	0.00	0	0.00
12	Kerala	0	0.00	1	81.50	0	0.00
13	Madhya Pradesh	0	0.00	16	660.00	9	660.00
14	Maharashtra	68	514.00	0	0.00	0	0.00
15	Manipur	16	317.16	0	0.00	0	0.00
16	Meghalaya	26	200.00	0	0.00	0	0.00
17	Mizoram	13	200.00	0	0.00	0	0.00
18	Nagaland	14	200.00	0	0.00	0	0.00
19	Orissa	21	388.00	0	0.00	1	83.50
20	Punjab	33	296.50	0	0.00	0	0.00
21	Rajasthan	33	1,002.00	0	0.00	0	0.00
22	Sikkim	9	200.00	0	0.00	0	0.00
23	Tamil Nadu	0	0.00	0	0.00	0	0.00
24	Telangana	44	358.00	0	0.00	0	0.00
25	Tripura	50	200.00	0	0.00	16	100.00
26	Uttar Pradesh	4	976.00	0	0.00	0	0.00
27	Uttarakhand	126	450.00	0	0.00	81	225.00
28	West Bengal	32	630.00	0	0.00	0	0.00
	Total	729	9,637.63	27.00	1,092.16	108.00	1,100.50

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2021-22

Sl. No.	State	2021-22 (Part-I)		2021-22 (Part-II)		2021-22 (Part-III)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	0	0.00	34	501.79	0	0.00
2	Arunachal Pradesh	154	371.19	0	0.00	0	0.00
3	Assam	5	600.00	0	0.00	0	0.00
4	Bihar	0	0.00	2	1,246.50	0	0.00
5	Chhattisgarh	0	0.00	95	423.00	0	0.00
6	Goa	0	0.00	10	111.04	0	0.00
7	Gujarat	0	0.00	3	432.00	0	0.00
8	Haryana	0	0.00	2	135.00	0	0.00
9	Himachal Pradesh	199	800.00	0	0.00	0	0.00
10	Jharkhand	0	0.00	16	246.00	0	0.00
11	Karnataka	0	0.00	3	451.50	0	0.00
12	Kerala	0	0.00	2	238.50	0	0.00
13	Madhya Pradesh	0	0.00	13	973.50	4	538.86
14	Maharashtra	0	0.00	73	771.73	0	0.00
15	Manipur	15	212.85	0	0.00	0	0.00
16	Meghalaya	17	281.20	0	0.00	0	0.00
17	Mizoram	64.00	299.99	0	0.00	0	0.00
18	Nagaland	23	300.00	0	0.00	0	0.00
19	Orissa	0	0.00	13	517.12	0	0.00
20	Punjab	0	0.00	33	223.50	0	0.00
21	Rajasthan	0	0.00	2	692.41	0	0.00
22	Sikkim	16	300.00	0	0.00	0	0.00
23	Tamil Nadu	0	0.00	13	505.50	0	0.00
24	Telangana	0	0.00	64	214.14	0	0.00
25	Tripura	167	118.54	0	0.00	0	0.00
26	Uttar Pradesh	24	1,483.00	0	0.00	0	0.00
27	Uttarakhand	197	263.92	0	0.00	0	0.00
28	West Bengal	0	0.00	17	933.00	0	0.00
	Total	881	5,030.69	395	8,616.23	4	538.86

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2022-23:

Sl. No.	State	2022-23 (Part-I)		2022-23 (Part-II)		2022-23 (Part-III)		2022-23 (Part-IV)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	72	4839.11	2	202.00	2	229.75	2	65.63
2	Arunachal Pradesh	196	1390.48	3	87.85	0	0.00	2	35.77
3	Assam	164	3753.00	2	156.00	0	0.00	5	109.54
4	Bihar	114	7754.07	20	490.36	1	125.19	1	86.23
5	Chhattisgarh	247	2202.55	27	168.42	2	309.00		0.00
6	Goa	34	463.50	1	19.00	0	0.00	2	40.25
7	Gujarat	107	2638.00	3	174.00	0	0.00	1	110.52
8	Haryana	1	829.00	3	55.00	0	0.00	1	83.00
9	Himachal Pradesh	42	488.81	3	42.00	0	0.00	3	69.99
10	Jharkhand	330	2646.00	3	165.00	0	0.00	3	69.32
11	Karnataka	14	2918.00	2	182.00	0	0.00	8	143.35
12	Kerala	112	1540.00	2	96.00	1	44.45	6	77.29
13	Madhya Pradesh	99	6280.00	11	393.00	2	105.34	2	112.17
14	Maharashtra	326	4994.23	8	316.00	2	228.40	1	91.73
15	Manipur	26	275.75	3	36.00	0	0.00	2	22.81
16	Meghalaya	127	921.00	2	38.00	0	0.00	1	40.02
17	Mizoram	86.00	200.00	1	25.00	0	0.00	1	22.50
18	Nagaland	70	455.00	5	28.43	0	0.00	2	20.73
19	Orissa	0	0.00	0	0.00	0	0.00	0	0.00
20	Punjab	76	634.90	1	90.00	0	0.00	2	73.32
21	Rajasthan	168	4733.85	7	301.00	0	0.00	5	75.96
22	Sikkim	26	442.98	1	19.00	0	0.00	5	39.38
23	Tamil Nadu	3	3263.00	8	204.00	0	0.00	1	120.27
24	Telangana	39	1682.00	1	100.00	2	573.40	1	55.58
25	Tripura	11	216.34	4	35.00	0	0.00	3	48.45
26	Uttar Pradesh	3	6512.66	14	896.91	0	0.00	1	80.93
27	Uttarakhand	59	764.09	2	56.00	0	0.00	2	65.92
28	West Bengal	318	2973.19	30	376.00	0	0.00	3	74.73
	Total	2870	65811.496	169	4,751.97	12	1,615.53	66	1,835.39

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2022-23:

Sl. No.	State	2022-23 (Part-V)		2022-23 (Part-VI)		2022-23 (Part-VII)		2022-23 (Part-VIII)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	1	126.00	2	643.07	0.00	0.00	0.00	0.00
2	Arunachal Pradesh	1	50.00	0	0.00	0.00	0.00	0.00	0.00
3	Assam	1	79.00	10	190.00	0.00	0.00	3	12.60
4	Bihar	0	0.00	0	0.00	0.00	0.00	0.00	0.00
5	Chhattisgarh	2	65.00	1	197.00	0.00	0.00	0.00	0.00
6	Goa	1	50.00	0	0.00	0.00	0.00	0.00	0.00
7	Gujarat	1	154.00	30	969.30	0.00	0.00	0.00	0.00
8	Haryana	1	65.00	1	235.00	0.00	0.00	0.00	0.00
9	Himachal Pradesh	1	50.00	0	0.00	0.00	0.00	0.00	0.00
10	Jharkhand	1	84.00	0	0.00	0.00	0.00	0.00	0.00
11	Karnataka	1	156.00	0	0.00	0.00	0.00	0.00	0.00
12	Kerala	1	85.00	4	60.00	0.00	0.00	0.00	0.00
13	Madhya Pradesh	1	185.00	3	189.00	1	20.69	1	75.00
14	Maharashtra	1	286.00	4	789.30	0.00	0.00	3	38.50
15	Manipur	1	50.00	4	82.66	0.00	0.00	0.00	0.00
16	Meghalaya	1	50.00	0	0.00	0.00	0.00	0.00	0.00
17	Mizoram	1	50.00	0	0.00	0.00	0.00	0.00	0.00
18	Nagaland	0	0.00	0	0.00	0.00	0.00	0.00	0.00
19	Orissa	0	0.00	0	0.00	0.00	0.00	1	75.00
20	Punjab	0	0.00	0	0.00	0.00	0.00	0.00	0.00
21	Rajasthan	1	175.00	14	309.83	0.00	0.00	0.00	0.00
22	Sikkim	1	50.00	0	0.00	0.00	0.00	0.00	0.00
23	Tamil Nadu	1	184.00	1	240.00	0.00	0.00	0.00	0.00
24	Telangana	1	90.00	0	0.00	0.00	0.00	0.00	0.00
25	Tripura	1	50.00	0	0.00	0.00	0.00	0.00	0.00
26	Uttar Pradesh	1	300.00	0	0.00	0.00	0.00	7	150.00
27	Uttarakhand	1	50.00	14	188.00	0.00	0.00	0.00	0.00
28	West Bengal	1	232.00	0	0.00	0.00	0.00	0.00	0.00
	Total	25	2,716.00	86	4,093.16	1	20.69	15	351.10

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2023-24:

Sl. No.	State	2023-24 (Part-I)		2023-24 (Part-II)		2023-24 (Part-III)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	59	3,929.31	1	11.50	0	0.00
2	Arunachal Pradesh	421	2,222.52	0	0.00	1	29.40
3	Assam	270	4,121.39	4	52.40	40	682.50
4	Bihar	125	8,614.40	3	60.70	0	0.00
5	Chhattisgarh	416	3,170.24	7	68.62	0	0.00
6	Goa	36	540.40	1	3.50	5	38.94
7	Gujarat	132	3,322.34	16	152.48	5	206.00
8	Haryana	4	1,043.55	1	50.00	1	381.00
9	Himachal Pradesh	56	1,162.01	4	25.00	1	69.20
10	Jharkhand	167	4,367.45	1	6.70	0	0.00
11	Karnataka	20	3,124.95	2	116.82	5	77.00
12	Kerala	0	0.00	0	0.00	15	0.00*
13	Madhya Pradesh	338	11,629.21	2	25.00	36	690.00
14	Maharashtra	301	4,717.36	1	32.29	8	212.60
15	Manipur	35	343.76	0	0.00	2	103.00
16	Meghalaya	167	1,022.48	0	0.00	0	98.49
17	Mizoram	201	466.69	1	3.50	6	82.00
18	Nagaland	101	851.70	0	0.00	2	25.30
19	Orissa	76	2,946.21	1	13.46	6	116.00
20	Punjab	0	0.00	1	0.00*	10	0.00*
21	Rajasthan	440	7,968.22	2	70.80	11	259.40
22	Sikkim	20	581.62	0	0.00	3	150.00
23	Tamil Nadu	3	3,895.00	0	0.00	9	905.00
24	Telangana	79	1,024.58	0	0.00	9	356.50
25	Tripura	213	491.92	0	0.00	1	83.80
26	Uttar Pradesh	217	17,939.00	0	71.14	16	321.32
27	Uttarakhand	104	1,624.41	6	33.30	2	36.00
28	West Bengal	494	5,015.58	0	0.00	0	0.00
	Total	4495	96,136.30	54	797.21	194	4,923.45

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2023-24:

Sl. No.	State	2023-24 (Part-IV)		2023-24 (Part-V)		2023-24 (Part-VI)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	2	150.00	0	0.00	1	0.00*
2	Arunachal Pradesh	0	0.00	5	17.50	1	94.00
3	Assam	28	248.24	1	67.50	1	113.00
4	Bihar	0	0.00	2	33.35	1	106.34
5	Chhattisgarh	0	0.00	4	26.00	46	100.39
6	Goa	0	0.00	2	25.00	1	50.00
7	Gujarat	35	400.00	11	72.50	1	101.00
8	Haryana	12	150.00	0	0.00	1	77.50
9	Himachal Pradesh	15	125.00	1	25.00	1	66.00
10	Jharkhand	2	125.00	0	0.00	1	81.46
11	Karnataka	2	200.00	1	132.00	1	96.50
12	Kerala	6	0.00*	1	0.00*	0	0.00
13	Madhya Pradesh	11	150.00	0	0.00	1	142.00
14	Maharashtra	14	199.99	2	116.50	1	97.57
15	Manipur	0	0.00	3	21.44	1	74.50
16	Meghalaya	0	0.00	14	25.00	1	66.00
17	Mizoram	3	75.00	1	25.00	1	63.50
18	Nagaland	0	0.00	1	10.45	1	72.50
19	Orissa	1	300.00	5	62.91	1	93.56
20	Punjab	1	0.00*	0	0.00	0	0.00
21	Rajasthan	0	0.00	15	114.00	1	101.00
22	Sikkim	0	0.00	1	13.23	1	53.00
23	Tamil Nadu	1	200.00	4	108.19	1	111.50
24	Telangana	6	350.00	36	116.26	1	101.00
25	Tripura	0	0.00	0	0.00	1	57.00
26	Uttar Pradesh	15	200.00	0	0.00	3	185.12
27	Uttarakhand	12	125.00	1	25.00	1	68.00
28	West Bengal	0	0.00	0	0.00	0	0.00
	Total	166	2,998.23	111	1,036.81	71	2,172.44

* Amount provided from unutilized balance of funds released under SASCI 2022-23

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2023-24:

Sl. No.	State	2023-24 (Part-VII)		2023-24* (Part-VIII)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	0	0.00	0	0.00
2	Arunachal Pradesh	0	0.00	0	0.00
3	Assam	1	519.40	0	0.00
4	Bihar	0	0.00	0	0.00
5	Chhattisgarh	0	0.00	0	0.00
6	Goa	1	37.35	0	0.00
7	Gujarat	0	0.00	0	0.00
8	Haryana	0	0.00	0	0.00
9	Himachal Pradesh	1	43.76	0	0.00
10	Jharkhand	0	0.00	0	0.00
11	Karnataka	1	131.98	0	0.00
12	Kerala	0	0.00	0	0.00
13	Madhya Pradesh	0	0.00	0	0.00
14	Maharashtra	0	0.00	0	0.00
15	Manipur	0	0.00	0	0.00
16	Meghalaya	1	81.09	0	0.00
17	Mizoram	1	27.59	0	0.00
18	Nagaland	3	13.25	0	0.00
19	Orissa	0	0.00	0	0.00
20	Punjab	0	0.00	0	0.00
21	Rajasthan	0	0.00	0	0.00
22	Sikkim	0	0.00	0	0.00
23	Tamil Nadu	2	106.73	0	0.00
24	Telangana	0	0.00	0	0.00
25	Tripura	1	30.20	0	0.00
26	Uttar Pradesh	1	498.50	0	0.00
27	Uttarakhand	0	0.00	0	0.00
28	West Bengal	0	0.00	0	0.00
	Total	13	1,489.85	0	0.00

*No state qualified and submitted proposal for release of incentive under Part VIII of SASCI 2023-24

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2024-25:

Sl. No.	State	2024-25 (Part-I)		2024-25 (Part-II)		2024-25 (Part-III)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	63	4452.00	0	0.00	2	113.75
2	Arunachal Pradesh	37	1869.74	0	0.00	1	30.68
3	Assam	475	4300.00	0#	180.50	2	126.64
4	Bihar	158	10021.66	0	0.00	2	97.10
5	Chhattisgarh	431.00	2728.30	0	0.00	2	97.46
6	Goa	11	319.50	0	0.00	2	124.21
7	Gujarat	89	2658.81	0#	72.50	2	99.70
8	Haryana	6	346.66	0	0.00	0	0.00
9	Himachal Pradesh	16	1134.10	0#	68.76	0	0.00
10	Jharkhand	76	1088.42	0	0.00	1	23.01
11	Karnataka	22	3009.00	0#	263.98	2	131.45
12	Kerala	26	1916.26	0#	60.00	2	102.33
13	Madhya Pradesh	174	6404.92	0	0.00	2	131.54
14	Maharashtra	189	3173.48	0#	116.50	2	96.39
15	Manipur	48	762.04	0	0.00	1	59.06
16	Meghalaya	127	844.00	0#	147.09	2	131.04
17	Mizoram	27	687.50	0#	27.59	0	0.00
18	Nagaland	142	769.85	0#	96.20	0	0.00
19	Orissa	39	3643.59	0#	62.91	2	131.93
20	Punjab	70	742.39	0	0.00	1	35.28
21	Rajasthan	53	4624.47	0	0.00	2	96.31
22	Sikkim	14	532.50	0#	66.23	2	109.27
23	Tamil Nadu	56	4470.69	0#	106.73	3	112.13
24	Telangana	162	1340.96	0	0.00	2	93.61
25	Tripura	409	380.97	0#	87.20	1	64.48
26	Uttar Pradesh	384	13519.41	0	0.00	0	101.83
27	Uttarakhand	81	1385.62	0#	25.00	1	66.00
28	West Bengal	271	6207.00	0	0.00	0	0.00
	Total	3656	83333.83	0	1381.18	39	2175.20

#Balance amount released for projects approved in 2023-24.

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2024-25:

Sl. No.	State	2024-25 (Part-IV)		2024-25 (Part-V)		2024-25 (Part-VI)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	0	0.00	4	800.00	0	0.00
2	Arunachal Pradesh	2	10.24	23	200.00	0	0.00
3	Assam	2	37.66	79	800.00	0	0.00
4	Bihar	1	63.16	0	0.00	0	0.00
5	Chhattisgarh	1	95.52	76	800.00	0	0.00
6	Goa	1	3.00	38	600.00	0	0.00
7	Gujarat	7	121.92	1	200.00	0	0.00
8	Haryana	0	0.00	0	0.00	5	332.44
9	Himachal Pradesh	3	21.08	21	400.00	0	0.00
10	Jharkhand	0	0.00	1	200.00	0	0.00
11	Karnataka	1	123.53	0	0.00	0	0.00
12	Kerala	1	65.00	0	0.00	0	0.00
13	Madhya Pradesh	6	34.43	5	600.00	0	0.00
14	Maharashtra	3	98.68	28	400.00	0	0.00
15	Manipur	0	0.00	19	400.00	0	0.00
16	Meghalaya	0	0.00	5	300.00	0	0.00
17	Mizoram	0	0.00	21	400.00	0	0.00
18	Nagaland	0	0.00	43	400.00	0	0.00
19	Orissa	0	0.00	9	400.00	0	0.00
20	Punjab	1	5.81	18	400.00	0	0.00
21	Rajasthan	3	23.74	40	400.00	14	288.33
22	Sikkim	2	10.10	13	400.00	0	0.00
23	Tamil Nadu	0	0.00	5	600.00	0	0.00
24	Telangana	0	0.00	1	200.00	0	0.00
25	Tripura	1	8.00	76	300.00	0	0.00
26	Uttar Pradesh	2	118.81	0	0.00	0#	330.96
27	Uttarakhand	0	0.00	17	200.00	0	0.00
28	West Bengal	0	0.00	0	0.00	0	0.00
	Total	37	840.68	543	9400.00	19	951.73

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2024-25:

Sl. No.	State	2024-25 (Part-VII)		2024-25 (Part-VIII) *		2024-25 (Part-IX)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	5	783.03	0	0.00	1	607.05
2	Arunachal Pradesh	0	0.00	0	0.00	32	263.55
3	Assam	6	55.92	0	0.00	15	309.67
4	Bihar	1	111.77	0	0.00	5	1238.03
5	Chhattisgarh	11	77.36	0	0.00	29	511.00
6	Goa	4	67.36	0	0.00	2	38.21
7	Gujarat	31	679.17	0	0.00	27	521.70
8	Haryana	0	0.00	0	0.00	38	85.10
9	Himachal Pradesh	3	56.56	0	0.00	1	124.50
10	Jharkhand	1	96.94	0	0.00	1	327.39
11	Karnataka	5	137.85	0	0.00	1	547.05
12	Kerala	5	79.88	0	0.00	6	288.75
13	Madhya Pradesh	61	853.27	0	0.00	1	1177.50
14	Maharashtra	62	369.33	0	0.00	2	947.55
15	Manipur	0	0.00	0	0.00	6	70.88
16	Meghalaya	0	0.00	0	0.00	3	115.05
17	Mizoram	3	15.18	0	0.00	9	49.50
18	Nagaland	0	0.00	0	0.00	4	55.99
19	Orissa	0	0.00	0	0.00	2	679.20
20	Punjab	7	48.78	0	0.00	5	271.05
21	Rajasthan	24	276.13	0	0.00	12	903.90
22	Sikkim	3	40.31	0	0.00	4	58.20
23	Tamil Nadu	6	287.40	0	0.00	1	611.85
24	Telangana	7	53.54	0	0.00	2	208.10
25	Tripura	40	105.00	0	0.00	8	106.20
26	Uttar Pradesh	3	145.13	0	0.00	2	2690.85
27	Uttarakhand	3	22.57	0	0.00	3	110.68
28	West Bengal	5	95.20	0	0.00	1	1128.45
	Total	296	4457.68	0	0.00	223	14046.96

*No state qualified and submitted proposal for release of incentive under Part VIII of SASCI 2024-25

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2024-25:

Sl. No.	State	2024-25 (Part-X)		2024-25 (Part-XI)		2024-25 (Part-XII)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	3	113.52	8	250.00	37	746.46
2	Arunachal Pradesh	26	90.00	0	0.00	0	0.00
3	Assam	15	149.16	48	500.00	87	967.95
4	Bihar	10	147.18	0	0.00	25	3112.42
5	Chhattisgarh	16	133.32	57	500.00	60	1054.29
6	Goa	5	66.00	0	0.00	5	48.25
7	Gujarat	7	125.70	19	250.00	2	1076.26
8	Haryana	2	43.10	12	450.00	13	201.26
9	Himachal Pradesh	13	87.12	19	350.00	2	103.75
10	Jharkhand	9	107.58	5	250.00	2	609.97
11	Karnataka	2	127.38	4	500.00	2	455.88
12	Kerala	10	79.20	0	0.00	0	0.00
13	Madhya Pradesh	8	187.44	40	500.00	81	2429.16
14	Maharashtra	5	141.90	19	500.00	261	1952.75
15	Manipur	10	98.34	2	0.00	0	0.00
16	Meghalaya	4	87.12	22	250.00	12	237.34
17	Mizoram	7	83.82	0	0.00	0	0.00
18	Nagaland	11	95.70	0	0.00	0	0.00
19	Orissa	1	124.74	21	500.00	40	1401.18
20	Punjab	4	90.13	34	450.00	14	225.88
21	Rajasthan	1	109.11	45	500.00	157	1864.73
22	Sikkim	1	69.96	7	250.00	3	120.07
23	Tamil Nadu	14	147.18	10	500.00	1	509.88
24	Telangana	16	133.3200	21	250.00	8	387.71
25	Tripura	1	75.24	0	0.00	60	219.09
26	Uttar Pradesh	8	251.83	0	0.00	0	0.00
27	Uttarakhand	1	86.76	31	350.00	5	209.21
28	West Bengal	7	96.43	44	450.00	190	2327.98
	Total	217	3148.28	468	7550.00	1067	20261.45

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2025-26:

Sl. No.	State	2025-26 (Part-I)		2025-26 (Part-II)		2025-26 (Part-III)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projec ts	Released Amount (Rs. In crore)	No. of Proje cts	Released Amount (Rs. In crore)
1	Andhra Pradesh	212	6,303.75	0	0.00	2	390.00
2	Arunachal Pradesh	142	990.79	0	0.00	3	79.81
3	Assam	421	4,614.77	0#	76.84	3	301.83
4	Bihar	142	5,557.86	0#	33.35	26	966.96
5	Chhattisgarh	283	4,470.00	0#	126.39	6	320.51
6	Goa	39	442.75	0	0.00	7	37.25
7	Gujarat	160	4,123.26	0	0.00	5	335.60
8	Haryana	2	717.00	0	0.00	1	105.47
9	Himachal Pradesh	228	1,635.00	9	294.88	1	80.09
10	Jharkhand	168	1,307.99	0#	81.46	1	210.60
11	Karnataka	37	3,589.50	0	0.00	23	351.90
12	Kerala	42	1,172.87	0#	48.00	15	185.75
13	Madhya Pradesh	34	7,494.83	0#	142.00	36	757.46
14	Maharashtra	443	6,156.19	0#	97.57	1	609.54
15	Manipur	118	470.47	0	0.00	2	69.09
16	Meghalaya	151	1,131.75	0#	25.00	4	48.85
17	Mizoram	41	216.48	16	275.00	0	0.00
18	Nagaland	91	567.81	1	250.00	3	36.24
19	Orissa	342	2,689.24	0	0.00	21	436.91
20	Punjab	311	2,154.75	0	0.00	3	174.36
21	Rajasthan	364	5,606.36	0#	170.21	6	432.00
22	Sikkim	17	573.75	0	0.00	8	37.44
23	Tamil Nadu	185	4,014.00	0#	295.51	1	393.59
24	Telangana	192	2,758.00	0#	116.26	2	202.83
25	Tripura	198	926.88	0	0.00	2	68.32
26	Uttar Pradesh	480	11,324.40	0	0.00	11	1730.96
27	Uttarakhand	127	1,442.30	0#	68.00	12	71.20
28	West Bengal	234	4,740.00	0	0.00	14	725.90
29	Delhi	41	472.56	0	0.00	2	69.47
30	Jammu & Kashmir	568	4,290.09	2	100.00	10	210.526
31	Puducherry	77	199.11	1	64.24	2	23.15808
	Total	5890	92,154.50	29	2,264.69	233	9,463.56

#Balance amount released for projects approved in 2023-24 & 2024-25.

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2025-26:

Sl. No.	State	2025-26 (Part-IV)		2025-26 (Part-V)		2025-26 (Part-VI)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projec ts	Released Amount (Rs. In crore)	No. of Proje cts	Released Amount (Rs. In crore)
1	Andhra Pradesh	0	0.00	2	100.00	2	62.79
2	Arunachal Pradesh	187	700.26	0	0.00	0	0.00
3	Assam	145	1,246.68	52	500.00	22	75.50
4	Bihar	0	0.00	0	0.00	0	0.00
5	Chhattisgarh	11	1,357.78	0	0.00	0	0.00
6	Goa	1	153.84	47	500.00	0	0.00
7	Gujarat	43	1,386.17	9	500.00	0	0.00
8	Haryana	0	0.00	0	0.00	0	0.00
9	Himachal Pradesh	0	0.00	8	100.00	6	66.57
10	Jharkhand	0	0.00	0	0.00	0	0.00
11	Karnataka	0	0.00	0	0.00	0	0.00
12	Kerala	0	0.00	2	100.00	0	0.00
13	Madhya Pradesh	60	3,128.65	0	0.00	12	278.20
14	Maharashtra	117	2,516.92	19	100.00	2	167.86
15	Manipur	0	0.00	0	0.00	0	0.00
16	Meghalaya	0	0.00	0	0.00	0	0.00
17	Mizoram	27	199.27	8	100.00	0	0.00
18	Nagaland	0	0.00	9	100.00	0	0.00
19	Orissa	0	0.00	0	0.00	0	0.00
20	Punjab	0	0.00	23	200.00	28	211.25
21	Rajasthan	108	2,401.69	6	200.00	5	68.80
22	Sikkim	0	0.00	2	100.00	3	45.00
23	Tamil Nadu	69	1,625.70	0	0.00	1	34.90
24	Telangana	0	0.00	0	0.00	2	22.16
25	Tripura	33	282.18	18	100.00	0	0.00
26	Uttar Pradesh	0	0.00	0	0.00	2	473.61
27	Uttarakhand	0	0.00	7	200.00	0	0.00
28	West Bengal	0	0.00	0	0.00	0	0.00
29	Delhi	0	0.00	0	0.00	0	0.00
30	Jammu & Kashmir	0	0.00	20	100.00	2	10.25
31	Puducherry	0	0.00	0	0.00	0	0.00
	Total	801	14,999.14	232	3,000.00	87	1,516.89

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2025-26:

Sl. No.	State	2025-26 (Part-VII)		2025-26 (Part-VIII)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	17	221.07	10	125.00
2	Arunachal Pradesh	0	0.00	0	0.00
3	Assam	10	476.10	2	115.00
4	Bihar	3	288.13	1	60.00
5	Chhattisgarh	7	504.89	3	40.00
6	Goa	0	0.00	1	35.00
7	Gujarat	13	215.33	0	0.00
8	Haryana	0	0.00	2	30.00
9	Himachal Pradesh	54	352.00	5	20.00
10	Jharkhand	0	0.00	0	0.00
11	Karnataka	2	292.97	1	90.00
12	Kerala	6	133.44	3	40.00
13	Madhya Pradesh	39	920.02	1	25.00
14	Maharashtra	84	935.40	1	90.00
15	Manipur	0	0.00	0	0.00
16	Meghalaya	0	0.00	0	0.00
17	Mizoram	8	60.00	2	15.00
18	Nagaland	0	0.00	5	15.00
19	Orissa	21	155.08	4	20.00
20	Punjab	17	100.00	6	40.00
21	Rajasthan	28	450.98	5	60.00
22	Sikkim	3	60.00	1	10.00
23	Tamil Nadu	18	592.62	7	150.00
24	Telangana	10	422.64	5	80.00
25	Tripura	13	60.00	0	0.00
26	Uttar Pradesh	17	440.00	5	30.00
27	Uttarakhand	0	0.00	2	25.00
28	West Bengal	0	0.00	0	0.00
29	Delhi	0	0.00	0	0.00
30	Jammu & Kashmir	6	60.00	1	4.59
31	Puducherry	0	0.00	1	5.00
	Total	376	6,740.67	74	1,124.59

Annexure referred to in reply of part (a) to (c) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure II (contd.)

Component/ Partwise Details of projects approved under Scheme for Special Assistance to States for Capital Investments (SASCI) 2025-26:

Sl. No.	State	2025-26 (Part-IX)		2025-26 (Part-X)	
		No. of Projects	Released Amount (Rs. In crore)	No. of Projects	Released Amount (Rs. In crore)
1	Andhra Pradesh	8	250.00	69	837.00
2	Arunachal Pradesh	0	0.00	15	188.19
3	Assam	20	350.00	79	1,007.18
4	Bihar	0	0.00	3	293.50
5	Chhattisgarh	20	350.00	23	271.30
6	Goa	40	650.00	21	260.15
7	Gujarat	0	0.00	56	546.61
8	Haryana	0	0.00	1	70.00
9	Himachal Pradesh	42	500.00	7	336.50
10	Jharkhand	0	0.00	2	55.00
11	Karnataka	0	0.00	3	417.25
12	Kerala		250.00	32	699.00
13	Madhya Pradesh	23	350.00	16	436.96
14	Maharashtra	0	0.00	62	693.75
15	Manipur	0	0.00	23	332.00
16	Meghalaya	87	600.00	15	527.00
17	Mizoram	38	350.00	38	295.00
18	Nagaland	0	0.00	57	297.00
19	Orissa	0	0.00	25	305.25
20	Punjab	61	350.00	30	660.70
21	Rajasthan	7	350.00	69	807.84
22	Sikkim	11	350.00	10	217.50
23	Tamil Nadu	11	339.88	62	1,219.89
24	Telangana	0	0.00	52	606.95
25	Tripura	71	500.00	122	511.05
26	Uttar Pradesh	0	0.00	14	648.00
27	Uttarakhand	0	0.00	48	264.50
28	West Bengal	0	0.00	0	0.00
29	Delhi	0	0.00	0	0.00
30	Jammu & Kashmir	0	0.00	45	391.01
31	Puducherry	0	0.00	0	0.00
	Total	439	5,539.88	999	13,196.08

Annexure referred to in reply of part (f) of Lok Sabha Unstarred Question No. 4865 to be answered in Lok Sabha on March 23, 2026.

Annexure III

details of projects/schemes undertaken under Scheme for Special Assistance to States for Capital Investments (SASCI) towards meeting the State share of Centrally Sponsored Schemes/Central projects

Sl. No.	State	2022-23		2024-25		2025-26	
		No. of Projects/schemes	Released Amount (Rs. In crore)	No. of Projects/schemes	Released Amount (Rs. In crore)	No. of Projects/schemes	Released Amount (Rs. In crore)
1	Andhra Pradesh	2	229.75	1	607.05	2	390.00
2	Arunachal Pradesh	0	0.00	32	263.55	3	79.81
3	Assam	0	0.00	15	309.67	3	301.83
4	Bihar	1	125.19	5	1238.03	26	966.96
5	Chhattisgarh	2	309	29	511.00	6	320.51
6	Goa	0	0.00	2	38.21	7	37.25
7	Gujarat	0	0.00	27	521.70	5	335.60
8	Haryana	0	0.00	38	85.10	1	105.47
9	Himachal Pradesh	0	0.00	1	124.50	1	80.09
10	Jharkhand	0	0.00	1	327.39	1	210.60
11	Karnataka	0	0.00	1	547.05	23	351.90
12	Kerala	1	44.45	6	288.75	15	185.75
13	Madhya Pradesh	2	105.34	1	1177.50	36	757.46
14	Maharashtra	2	228.4	2	947.55	1	609.54
15	Manipur	0	0.00	6	70.88	2	69.09
16	Meghalaya	0	0.00	3	115.05	4	48.85
17	Mizoram	0	0.00	9	49.50	0	0.00
18	Nagaland	0	0.00	4	55.99	3	36.24
19	Orissa	0	0.00	2	679.20	21	436.91
20	Punjab	0	0.00	5	271.05	3	174.36
21	Rajasthan	0	0.00	12	903.90	6	432.00
22	Sikkim	0	0.00	4	58.20	8	37.44
23	Tamil Nadu	0	0.00	1	611.85	1	393.59
24	Telangana	2	573.4	2	208.10	2	202.83
25	Tripura	0	0.00	8	106.20	2	68.32
26	Uttar Pradesh	0	0.00	2	2690.85	11	1730.96
27	Uttarakhand	0	0.00	3	110.68	12	71.20
28	West Bengal	0	0.00	1	1128.45	14	725.90
29	Delhi	NA	NA	NA	NA	2	69.47
30	Jammu and Kashmir	NA	NA	NA	NA	10	210.53
31	Puducherry	NA	NA	NA	NA	2	23.16
	Total	12	1615.53	223	14046.96	233	9463.56